

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH : PATNA

Date of Order:- 29.3.2007

Registration No.CCPA-01 of 2007

in

OA-453 of 2006

C O R A M

Hon'ble Km Sadhna Srivastava, Member (J)

Hon'ble Shri Amit Kushari, Member (A)

Nand Kishore Prasad

...Applicant

-By Shri Ranjit Kumar Singh, Advocate

Versus

Shri B.K.Singh

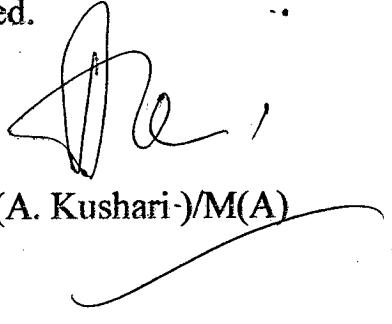
...Respondent

-By Shri Mukund Jee, Advocate

O R D E R

Km Sadhna Srivastava, Member (J):- At the outset the counsel for respondent, Shri Mukund Jee states that the order passed by this Tribunal dated 10.8.2006 recorded in OA-453 of 2006 has been complied with. Counsel for applicant <sup>is also</sup> has admitted that the order has been complied with.

2. In view of the above, the CCPA is dismissed. Notice issued stands discharged.

  
(A. Kushari)/M(A)

  
(S. Srivastava)/M(J)

skS